

**CONSOLIDATED STATEMENT OF PENDING CASES OF DISTRICT COURT BAGESHWAR AS ON 01.05.2018.**

Sl. No.	Name of the Court	Civil											Criminal											
		Institution					Disposal					Institution					Disposal					Total Pendency		
		Opening balance	Original	Tr. Received by	Otherwise	Total	After Full Trial	By tr.	Otherwise	Total	Pendency	Opening balance	Original	Received by tr.	Otherwise	Total	Trial After Full	By tr	By tr.	Otherwise	Total		Pendency	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23		
1	District Judge	11	05	-	-	16	01	03	03	07	09	18	12	04	-	34	03	01	03	07	27	36		
2	A.D.J.	05	-	03	-	08	01	-	01	02	06	09	-	01	-	10	01	-	-	01	09	15		
3	C.J.M.	-	-	-	-	-	-	-	-	-	-	243	15	-	-	258	04	03	31	38	220	220		
4	I/C. Civil Judge (S.D.)	85	14	-	01	100	02	-	10	12	88	-	-	-	-	-	-	-	-	-	-	88		
5	C.J. (J.D.), Bageshwar	17	01	-	-	18	-	-	01	01	17	48	-	-	48	-	-	-	05	05	43	60		
6	I/C. C.J. (J.D.), Garur	05	-	-	-	05	-	-	-	-	05	85	18	-	103	-	-	-	05	05	98	103		
	Total	123	20	03	01	147	04	03	15	22	125	403	45	05	-	453	08	04	44	56	397	522		

District Judge, Bageshwar.

*(Signature)*  
4-5-18